

**GOVERNMENT OF INDIA  
PANCHAYATI RAJ  
LOK SABHA**

UNSTARRED QUESTION NO:4409  
ANSWERED ON:07.09.2012  
CONSTITUTION OF DISTRICT PLANNING COMMITTEES  
Rajaram Shri Wakchaure Bhausahab

**Will the Minister of PANCHAYATI RAJ be pleased to state:**

- (a) whether many State Governments have not constituted the District Planning Committees (DPCs) in their States;
- (b) if so, the details thereof;
- (c) whether such States are likely to lose the funds to be granted under Backward Regions Grant Fund (BRGF) Programme;and
- (d) if so, the details thereof?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF PANCHAYATI RAJ (SHRI V. KISHORE CHANDRA DEO)

(a) & (b): As per information available with the Ministry of Panchayati Raj, District Planning Committees (DPCs) have been constituted in several States. States constitute DPCs after their Local Bodies elections are completed. Maharashtra and Tamil Nadu have initiated action for election of members of the DPCs.

(c) & (d): Under the provisions of the BRGF guidelines, funds are released to the districts against annual action plans duly approved by the District Planning Committees. In case a State does not submit DPC approved plans, it stands to lose funds under the BRGF programme.